

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2490
ANSWERED ON:14.03.2006
EXECUTION OF DEATH SENTENCE
Tripathy Shri Braja Kishore

Will the Minister of HOME AFFAIRS be pleased to state:

(a): whether the Law Commission has completed its study on the method of execution of death sentence and forwarded its recommendation to the Ministry of Home Affairs for further action; and

(b) If so, the details of the action so far taken by the Ministry of Home Affairs in this regard?

Answer

(MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS) (SHRI S. REGUPATHY)

(a): Yes, Sir.

(b): The 187th Report of the Law Commission on 'Mode of execution of death sentence and incidental matters' was laid on the table of the Lok Sabha on 9th July 2004 and on the Table of Rajya Sabha on 12th July 2004. The report has been forwarded by the Ministry of Home Affairs to the State Governments to obtain their views/comments, since the Criminal Laws and Criminal Procedure are on the Concurrent List of the Seventh Schedule to the Constitution of India and the same are administered by the State Governments.